

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/56(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

M/s A S International Proprietary Firm Through Its Sole
Proprietor Aarifmahmadiqbalbhaishabhai Vs.
M/S Riddhi Siddhi Recycle Paper LLP

.....**Applicant**

.....**Respondent**

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. P M Lakhani, Adv.

For the Respondent : Mr. Mohammed Arkam Shaikh

ORDER

Heard Ld. Counsel for both sides.

Both sides are directed to file written submissions within two-weeks.

List for further consideration on 24.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)